

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-504(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE COMPANY: Choudhary Rubber & Chemical Pvt. Ltd. Vs. Action Udhyog Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Shailender Kumar, Advocate for the Petitioner

Mr. Sugam Seth, Advocate for the Respondent

ORDER

Mr. Sugam Seth has put in his appearance on behalf of the Respondent.
Let reply be filed before the next date of hearing.

To come up on 13th December, 2017. ✓

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)
Member (J)